

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.03.2024

ORDER NO. 38 of 2024

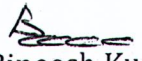
Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** on **13.03.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.03.2024 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST/1/2018 M/s. Keltech Energies Ltd. vs. Commissioner of State Tax, State of Maharashtra

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar